LOK SABHA

UNSTARRED QUESTION No. 1290 TO BE ANSWERED ON 10.02.2020

Setting up of Compressed Biogas Plants

1290. SHRIMATI MEENAKASHI LEKHI:

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of Letter of Intent (LoI) issued till date to private developers with respect to Sustainable Alternative towards Affordable Transportation scheme;
- (b) the details of developers who have submitted Expression of Interest (EoI) in setting up of compressed biogas plants;
- (c) the details of challenges currently faced by the Ministry in procuring the interest of entrepreneurs and developers to establish such plants; and
- (d) the steps taken to address those challenges?

ANSWER पेट्रो लयम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान(

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (d): Sustainable Alternative Towards Affordable Transportation (SATAT) initiative was launched on 1.10.2018 to promote Compressed Bio Gas (CBG) as an alternative, green transport fuel for efficient management of biomass and organic waste. Under SATAT initiative, developers have submitted 590 Expression of Interest (EoI) to Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL), Hindustan Petroleum Corporation Limited (HPCL), Gail (India) Limited (GAIL) and Indraprastha Gas Limited (IGL). IOCL, BPCL, HPCL, GAIL and IGL have issued 479 Letters of Intent (LoI). Ministry has taken up with authorities concerned to include CBG projects under Priority Sector Lending, categorise CBG projects under White Category of Industries and to include Bio manure produced from CBG plants under Fertiliser Control Order.
